

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 11.11.2020 (WEDNESDAY)

COURT – IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical)

For Admission (Fresh Cases)

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|------------------------------------|---|-------------------------------|--------------------------------|
| 1. | Comp. App. (AT) No. 206 of 2020 | Hemant Khandelwal & Ors. Vs. Niho Construction Ltd. & Ors. | Shankari Mishra | Rakesh K. Ojha |
| 2. | Comp. App. (AT) No. 207 of 2020 | Everest Pharmaceuticals Pvt. Ltd. Vs. Office of Registrar of Companies, West Bengal | Nikhil Jain | |
| 3. | Comp. App. (AT) No. 208 of 2020 | Piyush Dilipbhai Shah & Ors. Vs. Syngenta India Ltd. | Piyush Dilipbhai Shah | Pallavi Rao |

For Hearing

| | | | | |
|-----------|-----------------------------------|--|----------------|-----------------|
| 4. | Comp. App (AT) No. 262 of 2019 | Safeco Hygiene Films Pvt. Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd. & Ors. | Aayushi Sharma | Mohit D. Ram-R1 |
| | | With | | |
| 5. | Comp. App (AT) No. 263 of 2019 | SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd. & Ors. | Nakul Mohta | Mohit D. Ram-R1 |

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- 1. Notice Board**
- 2. Website: www.nclat.nic.in**

By the order of Hon'ble Acting Chairperson

**-sd/-
Registrar**